

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . M K H A N J U R A

Petition(s) for Special Leave to Appeal (C) No(s). 32451/2013

STATE OF M.P.& ORS.

Petitioner(s)

V E R S U S

SHAHSIPRABHA JAIN & ORS.
(With office report)

Respondent(s)

Date : 17/09/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. D.S. Mahra,Adv.
Mr. C. D. Singh,Adv.

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

The office report indicates that the appeals and the special leave petition have already been dismissed by the Hon'ble Court by order dated 19.2.2015. Therefore, no further orders are required to be passed in them.

(M K HANJURA)
Registrar